

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 260 of 2012**

**Dated : 14<sup>th</sup> February, 2014**

**In the matter of:**

**M/s A.B. Grain Spirits Pvt. Ltd.**

**Versus**

**Punjab State Electricity Regulatory  
Commission & Ors.**

**... Appellant(s)**

**... Respondent(s)**

**ORDER**

There is no sitting of the Bench today.

As agreed by learned counsel for the parties, the matter is fixed for reporting compliance on **28<sup>th</sup> February, 2014.**

**(Court Master)**

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